

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-04-2024 AT 10:30 AM**

CP (IB) No. 23/95/HDB/2024
u/s. 95 of IBC, 2016

IN THE MATTER OF:

IDBI Bank Ltd

...Petitioner

AND

Mr. Nama Seethaiah, Personal Guarantor &
M/s. Trichy Tanjavur Expressways Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP (IB) No. 23/95/HDB/2024

Learned Counsel Mr Harinath Rao for Petitioner present physically.

Learned Counsel Mr Raja Shekar Rao Salvaji, for respondent present through Video Conference.

Matter passed over. Matter called again. Orders not pronounced. **For orders on 07.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)